islation by the Cess and Other Taxes on Minerals (Validation) Ordinance, 1992 [Placed in Library See No LT-1504/92]

MR DEPUTY SPEAKER Now, the House stands adjourned for Lunch to meet again at 14 10 hours

13.10 hrs

The Lok Sabha then adjourned for Lunch till ten minutes past fourteen of the Clock

The Lok Sabha reassembled after lunch at fifteen minutes past fourteen of the Clock

[MR DEPUTY SPEAKER in the Chair]

[English]

MR DEPUTY SPEAKER Now we shall take up Matters under rule 377

MATTERS UNDER RULES 377

(i) Need to run a superfast train between Jabalpur and Delhi via Bina, Medhya Pradesh

[Translation]

KUMARI VIMLA VERMA (Seoni) In terms of area Madhya Pradesh is large State where communication facilities are not adequate Jabalpur is situated in the centre of Madhya Pradesh, and out of 6 districts of Jabalpur division, 3 districts are dominated by Tribals There is only one direct train from Jabalpur to Delhi, the capital city of the country it is neither a convenient train nor a superfast one Due to this, all the passen gers of this division face great inconven sence Some of the Members of Parliament made written requests to the hon Minister of Railways to introduce a new train between Jabaipur and Delhi via Bina The hon Minister of Railways had acceded to the request but no such train has so far been introduced There is also a demand to run one more new train between Itarsi and Delhi via Piparia, Narasinghpur, Goregaon, Jabalpur, Bina so that the people of Hoshangabad and Narasinghpur districts could also avail direct train facility for the capital city of the country

Therefore, I request the Central Government to take action immediately to run a superfast train equipped with all facilities from Madhya Pradesh between Jabalpur or Itarsi and Delhi via Bina and provide railway facilities to the people of Mahakaushal region

(ii) Need to ensure that the traineers of Government Industrial Training Institute, Chalakudy, Kerala are supplied training equipments and workshop materials.

[English]

PROF SAVITHRI LAKSHMANAN (Mukundapuram) Sir, Government Indus trial Training Institute was started at Cha lakudy. Kerala exclusively for women in August, 1990 with the aid from the World Bank 104 Trainees attend regular course of training at Chalakudy ITI in three trades, re Radio and Television Mechanic, Electronics Mechanic (2 years course) and Computer course (one year course) in Data Preparation and Computer Software It is surprised to note that the training of the said courses are nearing completion and the trainees are preparing for their final All India Trade Test in July, 1992, but the trainees have not been provided with the training equipments, workshop materials etc, till date Not even a single computer is available in the Institute, but sufficient instructors are available

I would urge upon the government of India, to intervene in the matter immediately and provide the equipments to the trainees Thank you